

### Schemes for Approval

2761. SHRI SUKHBIR SINGH BADAL : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the number of schemes received from the Government of Punjab that are pending for approval with the Union Government;

(b) the details and the present status thereof; and

(c) the time by which they are likely to be approved?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No scheme of the Government of Punjab is pending with the Planning Commission for approval.

(b) and (c). Does not arise.

### Power Purchase Agreement

2762. SHRI AMAR ROY PRADHAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have succeeded in sealing down the tariff for the 10,000 MW coal power plant being promoted by "Consolidated Electric Power Asia Limited (CEPA)" headed by Hong Kong based business tycoon "GORDON WU";

(b) if so, the details thereof;

(c) whether discussion on the Power Purchase Agreement was to be initiated by State Electricity Boards and Gordon WU;

(d) if so, the details thereof;

(e) whether the techno-economic viability of the project was to be assessed by Central Electricity Authority;

(f) if so, the details thereof; and

(g) if not, the time by which the assessment is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). M/s. Consolidated Electric Power Asia Limited (CEPA) propose to set up six units of 660 MW each in the initial phase of development of their coal-based thermal power project in Orissa. During recent discussions with the Government of India and the representatives of the beneficiary States, it has offered to supply the generated power at a rate of 5.13 US cents per Kwh. as against its earlier offer of 5.33 US cents per Kwh.

(c) and (d). CEPA has circulated among the beneficiary States the broad principles of the tripartite Power Purchase Agreement between, Power Grid

Corporation of India Limited, the State Electricity Board and itself, which will constitute the basis for further discussions between the parties.

(e) to (g) As the proposed cost of the project exceeds Rs. 100 crores, it falls within the purview of techno-economic appraisal by the Central Electricity Authority (CEA). The appraisal can only be taken up after CEPA has filed its detailed project report with CEA.

### Rural Sanitation

2763. SHRI MOHAN RAWALE : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether under Sanitation Programme, the construction of individual latrine has been undertaken by the State Governments and the Union Government have provided 40% of the cost as 'Central Grant' to various States;

(b) whether the cost of Rs. 2500/- per unit of latrine was prescribed in 1992 and since then the cost of building material has much increased;

(c) whether any State Government has approached the Union Government for increasing the cost limit of a unit of latrine to Rs. 4000/-;

(d) if so, the details thereof; and

(e) the decision taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (c). Yes, Sir.

(d) Requests for increasing the cost limit of latrine to Rs. 4000/- were received from Punjab and Maharashtra.

(e) It has been decided not to increase the subsidy limit under the Central Rural Sanitation Programme (CRSP), as the cost allowed has been found more than sufficient to construct the underground structure.

[Translation]

### Shopping Centres

2764. SHRIMATI CHHABILA ARVIND NETAM : Will the PRIME MINISTER be pleased to state :

(a) whether the Delhi Development Authority has framed any rules for the maintenance of common places in shopping centres constructed by it in its various colonies;

(b) whether the DDA charges some amount every year from the allottees of shops/offices in such shopping centres for the maintenance of common places; and

(c) if so, the manner in which these common places are utilised by the DDA?